

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3054
ANSWERED ON:05.09.2007
NATIONAL RIVER WATER CONSERVATION PLAN
Gehlot Shri Thaawar Chand

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of the schemes sanctioned under the National River Water Conservation Scheme during the period from the year 2003 to June 2007, river-wise and State-wise;
- (b) the names of the schemes on which the work has been stalled alongwith the reasons therefor and the time since when the said work has been stalled;
- (c) whether the Government has received any complaints regarding corruption and irregularities in the implementation of these schemes; and
- (d) if so, the names of the schemes and the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) Details of schemes sanctioned from the year 2003-04 to June, 2007, state-wise and river-wise, under National River Conservation Plan (NRCP) is given in the annexure.
- (b) to (d) No scheme out of the above has been stalled excepting the scheme of Interception & Diversion and Treatment of sewage at Keshoraipatan town of Rajasthan which commenced on 18.5.2005 and stalled by the contractor on 15.7.2005 due to contractual problems.

As reported by the UP Jal Nigam, the State implementing agency of Uttar Pradesh, a complaint on Sewage Treatment Plant at Salori Nala scheme of Allahabad has been received and an enquiry has been instituted in the matter.